

Mr. SPEAKER : The question is :

"That this House do extend the time appointed for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India, up to the 12th March, 1969."

The motion was adopted.

12.34 hrs.

REVOCATION OF PROCLAMATION IN RELATION TO PUNJAB

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Sir, I beg to lay on the Table a copy of the Proclamation issued by the President on the 17th February, 1969, revoking the Proclamation issued by him on the 23rd August, 1968, in relation to the State of Punjab, published in Notification No. G. S. R. 301 (English version) and G. S. R. 302 (Hindi version) in Gazette of India dated the 17th February, 1969, under clause (3) of article 356 of the Constitution. *Placed in Library. See No. L.T-2, 69.*

OBITUARY REFERENCES

12.35 hrs.

MR. SPEAKER : I have to inform the House of the sad demise of three of our friends, namely, Shri C. N. Annadurai, Shri S. Ramaswamy Naidu and Shri Manikya Lal Varma.

Shri C. N. Annadurai was elected to Fourth Lok Sabha from Madras South constituency during the general elections of 1967. However, after becoming the Chief Minister of Tamil Nadu he was elected to the Tamil Nadu Legislative Council and his seat in Lok Sabha became vacant. He was a highly esteemed and dynamic popular leader. I had the pleasure of meeting him on the 17th January, a few days before his death. I was with him for nearly half an hour chatting in his own house. I never thought, I never dreamt, that his end was so near that within a few days we would miss him and miss him for ever. He was so cheerful, talking about so many things. I did suggest to him that he should change his house. So many things we did discuss about national matters also. He was so

good, so cheerful, and I could not believe it when I heard that he was seriously ill and he died ultimately on the 3rd February. He was a great and respected leader in Madras, a very charming person, very kind, very humble, and such a leader we miss ! I am really very unhappy about the sudden demise of a great leader like Shri Annadurai.

Shri S. Ramaswamy Naidu was a Member of the Provisional Parliament during the years 1950-1952. He passed away in his home town, Semkalanachyapuram, on the 9th January, 1969, at the age of 68.

Shri Manikya Lal Varma was a Member of the Constituent Assembly of India, Provisional Parliament, First, Second and Third Lok Sabha during the years 1947-1967. He passed away at Udaipur on the 24th January, 1969, at the age of 71.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

THE PRIME MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : May I join you in expressing our sentiments of deep sorrow at the passing away of Shri Annadurai, Shri S. Ramaswamy Naidu and Shri Manikya Lal Varma ?

I had occasion to pay public tribute to the memory of Shri Annadurai in Madras. As you yourself have reminded us, he has served this Parliament as a distinguished Member of the other House and but for the call of his Party in Tamil Nadu, he would have been a Member of this House.

Since the last General Elections, we have had governments of varying hues and political persuasions in different States. This has naturally posed fresh challenges to our federal system. As Chief Minister of Tamil Nadu, Shri Annadurai made notable contribution to the evolution of healthy relations between the Centre and the States. We shall miss his wise counsel in the National Development Council and in the Chief Ministers Conference as well as on other occasions. Shri Annadurai was a statesman